

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:846

ANSWERED ON:08.08.2013

DRINKING WATER AND SANITATION SCHEMES

Gangaram Shri Awale Jaywant;Guddu Shri Premchandra;Punia Shri P.L. ;Thakor Shri Jagdish

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of proposals/projects received by the Government from various States/UTs including Maharashtra under drinking water and sanitation schemes during each of the last three years and the current year, State/UT-wise;
- (b) the number of proposals/projects approved and pending out of the above, State/UT- wise;
- (c) the reasons for the proposals/projects pending, State/UT-wise;
- (d) the time by which the pending proposals/projects are likely to be approved, State/UT- wise; and
- (e) the details of the Central assistance provided to States/UTs in this regard during the said period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) & (b) Under National Rural Drinking Water Programme (NRDWP), the State Governments, including Maharashtra, are vested with powers to plan, approve and implement rural drinking water supply projects. No project proposals are received in the Ministry from the States for approval. As regard to Nirmal Bharat Abhiyan (NBA) formerly known as Total Sanitation Campaign(TSC), 607 district projects have been sanctioned so far including 17 projects sanctioned during last 3 years and current year. During last three years and current year, 17 district projects have been received and sanctioned by Govt. of India as per details is at Annexure-1. During last 3 years and current year, no new projects have been received from Maharashtra for approval by Gol. All the projects sanctioned so far are under implementation including the ones sanctioned during last three years and current years.

(c) Does not arise.

(d) Does not arise.

(e) The details of Central assistance provided to the States under the NRDWP during the last three years and the current year is at Annexure II. The State/UT-wise funds released by Govt. of India under NBA/TSC during the last three years and the current year is at Annexure-III.